

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-35/1999/1483/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Cachar, Silchar.

Dated Guwahati the th 28 February, 2024.

Sub: **Restricted holiday.**

Ref:- Letter No. SMACT/14/I/5/109 dtd. 23.02.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to avail **restricted holiday on 26.02.2024, along with station leave permission, from the evening of 23.02.2024 till the morning of 27.02.2024**, has been granted. The District & Sessions Judge, Cachar, Silchar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/1484-1485/A, dated , 28-02-2024
Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)